

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the insolvency and bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016]

PUBLIC ANNOUNCEMENT**FOR THE ATTENTION OF THE CREDITORS OF M/s HIND MOTORS MOHALI PVT. LTD.**

Relevant particulars		
1	Name of Corporate Debtor	M/s Hind Motors Mohali Pvt. Ltd.
2	Date of Incorporation	11 th July, 2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies under the Companies Act, 1956.
4	Corporate identity number / limited liability identification number of corporate debtor	U50100PB2011PTC035267
5	Address of the registered office and principal office (if any) of corporate debtor	Plot no. B-16, Industrial Area, Phase-2, Mohali
6	Insolvency commencement date in respect of corporate debtor	20 th February 2017
7	Estimated date of closure of insolvency resolution Process	180 days from date of commencement of resolution process which is 19 th August, 2017
8	Name, address, email address and the registration number of the interim resolution professional	Name: Manik Goyal; Address: SCO-174, 1 st floor, Grain Market, Sector-26, Chandigarh, 160026 Registration no.: IBBI/IPA-01/2016-17/549. Email.id : camanikgoyal@gmail.com
9	Last date for submission of claims	06/03/2017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the M/s Hind Motors Mohali Pvt. Ltd.

On 20th February 2017.

The creditors of M/s Hind Motors Mohali Pvt. Ltd. are hereby called upon to submit a proof of their claims on or before 6th March, 2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in a person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: 23rd February 2017, Chandigarh.

M
23/2/17